GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 831 TO BE ANSWERED ON 14.12.2018

Environmental Clearance for Projects

831. SHRI SUKHBIR SINGH JAUNAPURIA:

SHRI KESINENI NANI:

SHRI LAKHAN LAL SAHU:

DR. BANSHILAL MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of projects including projects related to road construction, hydroelectric and railways from various States are pending for environmental clearance, if so, the details thereof, project and State/UT-wise including Andhra Pradesh and Chhattisgarh;
- (b) the time when the proposals were submitted, reasons for delay and the present status of each of such project along with the details of projects approved during the last three years and the current year;
- (c) whether the time-frame for mandatory forest and environmental clearances to new industrial units is too long and if so, the details of time taken normally to accord approval;
- (d) whether the Government has any mechanism to speed up the environmental clearance of infrastructure projects and ensure transparency and accountability and if so, the details thereof; and
- (e) whether the Government has taken steps to reduce the time-frame considerably and make environmental clearance more easy, simplified and transparent and if so, the details thereof and the time by which each of the above projects are going to be cleared by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) No project for road construction is pending with the Ministry of Environment, Forest and Climate Change. Railway projects do not require Environment Clearance as per the Environment Impact Assessment Notification, 2006 and its amendments from time to time. 12 hydro-electric proposals are at various stages of appraisal under Environment Impact Assessment Notification, 2006 and its amendment from time to time in the Ministry of Environment Forest and Climate Change. Details of the pending projects are annexed. Ministry accorded 24 Environment clearances for hydro electric projects and 14 Environment clearances for Road projects during the last three years. During the current year Ministry accorded 3 Environment clearances for hydro electric projects and 3

Environment clearances for Road projects. The projects are being appraised, as per the timelines mentioned in the Environment Impact Assessment Notification, 2006 and its amendment from time to time.

(d) & (e) The Ministry has taken several steps to expedite the process of environmental and forest clearances which inter alia include introduction of Single window clearance portal-PARIVESH(Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single window Hub), online system of processing of environmental clearances, introduction of Short Message Service (SMS) functionality for Project proponent, auto alert system; separate module to track the progress of recommended projects, delegation of powers to Regional Empowered Committee (REC) to finally dispose of proposals seeking forest clearance to linear projects, etc.

Annexure

Annexure referred to in reply to part (a) to (c) of Loksabha Un Starred Question no 831 for reply on 14.12.2018

State/UT wise list of hydro-electric pending for environmental clearance

State/UT	No. of pending proposals
Assam	1
Bihar	1
Jammu and Kashmir	2
Jharkhand	1
Karnataka	3
Madhya Pradesh	1
Meghalaya	1
Rajasthan	1
Uttarakhand	1
Grand Total	12